

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 3- IA/298(AHM) 2023
In
CP(IB)/208(AHM)2021

Order under Section 9 IBC

IN THE MATTER OF:

Kirtida silk Mills Proprietor Rameshwar Textile Mills Ltd
V/s
Bindal Fashion Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..15/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant / RP : Mr. Parshav Gandhi, Adv.
For the Respondent :

ORDER

IA/298(AHM) 2023

The 3rd Progress report for the Quarter ended on 31st December, 2022 is filed by the RP. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/298(AHM) 2023** stands disposed of.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)